

**PROCEEDINGS OF THE MEETING OF VIGILANCE CELL HELD FOR
THE MONTH OF JANUARY-2018 AT 12.30 P.M. IN THE CHAMBER OF
PRINCIPAL DISTRICT AND SESSIONS JUDGE, KODERMA.**

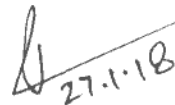
A Meeting of Vigilance Cell is held today i.e. on 27-01-2018 at 12.30 P.M. in the chamber of Principal District & Sessions Judge, Koderma.

The meeting is presided by The Principal District & Sessions Judge, Koderma and attended by the following Officers and members:-

1. ACJM-cum-Member Secretary, Vigilance Cell,
2. Public Prsecutor,I/c, Koderma,
3. Sri Satya Narayan Prasad, Advocate,
4. Miss Kiran Kumari, Advocate,
5. Judge-in-charge,Civil Court, Koderma

The complaint box was opened in the presence of members of Vigilance Cell and no letter of complaint is found inside the compliant box. Moreover, none of the members of the Vigilance Cell has made any complain against any one.

The meeting ended with thanks to the members present in the meeting.


27.1.18

Principal District & Sessions Judge
-cum-
Chairman, Vigilance Cell.